

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Whether Related Party ?					
-	No claim received	-	-	-	-	-	-	-	-	-	-	-

1. The claims have been admitted on the basis of Claim submitted by the claimants along with proof of claim. The amount of claim submitted is subject to change /modification .
2. The undersigned, being the IRP has duly verified the claim of the aforesaid creditors on the basis of the Form B, GSTR forms and other information sought from the Claimants as required for verification of the claims.
3. The list of Creditors is being filed herewith before hon’ble NCLT-Chandigarh Bench in compliance with the Regulation 13(2)(d) of the Insolvency and Bankruptcy Board of India Regulation 2016 amended upto 20th may 2026.